

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1611  
ANSWERED ON:06.03.2006  
ACCIDENT IN INDUSTRIAL UNITS  
Pathak Shri Brajesh

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the details of major accidents occurred in the industrial units in the country during the last three years till date, State-wise;
- (b) the number of workers killed or injured therein;
- (c) whether the Union Government has any role to play in checking such accidents in the industrial units; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF LABOUR & EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU)

(a) & (b): State-wise details of the fatal and non-fatal injuries occurred in the factories covered under the Factories Act, 1948 for the last three years is enclosed (Annexure).

(c) & (d): The safety, health and welfare of workers employed in factories are regulated by the provisions of the Factories Act, 1948. The enforcement of the Act is entrusted to the respective state Governments/Union Territory Administration through their Factory Inspectorates who are empowered to carry out inspection of factories. The Directorate General of Factory Advice Service and Labour Institutes (DGFASLI) is an advisory body and, therefore, they do not carry out any inspection of factories. It, however, organizes training courses on various aspects of industrial security for the inspectors of the State Governments and for the supervisors/management of the industries.

State-wise Fatal and Non-fatal Injuries in Factories (P)

State 2003 2004 2005

	Fatal Injuries	Non Fatal Injuries	Fatal Injuries	Non Fatal Injuries	Fatal Injuries	Non Fatal Injuries
--	----------------	--------------------	----------------	--------------------	----------------	--------------------

Andaman & Nicobar Islands	0	21	0	0	0	23
Andhra Pradesh	98	1801	90	2258	134	1626
Assam	6	153	12	66	5	49
Bihar	6	244	6	258	4	130
Chandigarh	0	11	0	0	1	1
Chattisgarh	35	1607	48	575	73	582
Daman & Diu & Dadra & Nagar Haveli	6	25	2	28	5	15
Goa	3	142	12	154	15	187
Gujarat	229	7664	230	7300	200	5574
Haryana	25	156	64	134	38	234
Himachal Pradesh	1	16	3	13	3	12
Jammu & Kashmir	0	50	1	121	1	125
Jharkhand	14	183	21	197	..	..
Karnataka	50	1960	48	1403	34	1259
Kerala	18	393	10	254	18	377
Madhya Pradesh	29	1508	34	1338	36	1281
Maharashtra	156	5913	153	5276	173	4137
Manipur	..	..	0	0	..	..
Meghalaya	..	..	0	1	..	..
National Capital of Delhi	6	1	5	14	17	33

Nagaland	..	..	0	0	..	..
Orissa	49	651	40	654	37	534
Pondicherry	5	539	6	352	..	..
Punjab	7	397	7	698	61	148
Rajasthan	58	1690	52	1234	46	1258
Tamil Nadu	43	1908	53	1846	57	1565
Tripura	1	3	0	3	2	3
Uttar Pradesh	67	329	59	277	77	259
Uttaranchal	8	48	12	38	10	55
West Bengal	57	30649	63	31675	64	28288

Total 977 58062 1031 56167 1111 47755

Note: For Arunachal Pradesh, Lakshadweep, Mizoram and Sikkim Factories Act, 1948 not yet introduced/ No registered factories P:  
Provisional, .. Not Available